

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M.P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).1 0 6 0 6 / 2 0 0 6

S H E S H M A N I S H U K L A

Petitioner(s)

V E R S U S

D . I . O . S D E O R I A & O R S

Respondent(s)

(With prayer for interim relief and office report)

Date: 2 2 / 0 9 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

M/S Manoj Swarup & Co.,Adv.

For Respondent(s)

Ms. Pur ni m a Bhat,Adv.

Ms. Mona Rajvans hi ,Adv

UPON hearing counsel the Court made the following

O R D E R

There is no appear ance for respondent Nos. 1 and 4.

Respondent Nos. 2 and 3 have filed counter affidavit.

List before the Hon'ble Court.

(M.P. B H A D R A N

Registr a r

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hj